

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 24th day of May 2023 at 10.30 a.m
VACATION COURT (VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 46/2023 To Dispense with IA No. 477/2023 For Urgent Hearing IA No. 478/2023	M/s. Jaiguhan Venture Properties Private Limited Vs The Registrar of Companies Tamil Nadu Chennai	Mr. CS K. Gaurav Kumar	
2	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & Anr. WITH	M/s Ramalingam & Associates	
3	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & Anr.	M/s Ramalingam & Associates	
4	Comp App (AT) (CH) (Ins) No. 141/2023 For Exemption IA No. 469/2023	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Shahrukh Ahmad	
5	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay IA No. 474/2023 To implead IA No. 473/2023 For Stay IA No. 475/2023	Padmakumar. V Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar and Dolia	Mr. T Ravichandran Caveator
6	Comp App (AT) (CH) (Ins) No. 143/2023 For Stay IA No. 476/2023	Toral Rathod Vs Mr. Gopalsamy Ganesh Babu, RP of Milan Textile Enterprises Private Limited	Ms. Deepika Murali	

7	Contempt App (AT) No. 1/2023 For Directions IA No. 470 & 471/2023 For Urgent Hearing IA No. 472/2023 in Comp App (AT) (CH) (Ins) No. 134/2023	Sathya Moorthy Sai Prasad Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal	
8	Comp App (AT) (CH) (Ins) No. 139/2023 To dispense with IA No. 464/2023 For Stay IA No. 465/2023 Leave to file IA No. 466/2023	R.Sarabeshwar & Anr. Vs Krishnasamy Vasudevan & 2 Ors.	Ms. Jayasudha	Mr. ML Ganesh-R2 Mr. T Ravichandran-R3
9	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2
		WITH		
10	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar-R1 Mr. Edward James- R2 Mr. Adithya Reddy-R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar-R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

	IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023			
13	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
14	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
15	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
16	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C VigneswaranR7 Ms. Priyadarshini Natarajan- R8 Mr. NP VijaykumarR10
17	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10

18	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran- R6 Mr. N.P. Vijaykumar-R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
19	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan- R10
20	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan- R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
21	Comp App (AT) (CH) (Ins) No. 161/2022 For Adv. Hg. IA No. 498/2022 For Additional Docs. IA No. 544/2022 For Adv. Hg. IA No. 940/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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